

(b) the areas covered under the Programme so far in these two Districts; and

(c) the details of benefits achieved therefrom?

**The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) :** (a) and (b) In Uttar Pradesh 202 micro-watershed projects covering an area of 327816 ha. with an estimated cost of Rs. 100.147 Crores have been taken up under the National Watershed Development Project for Rainfed Areas (NWDPPRA). No micro-watershed project has been taken up in Mathura District whereas one micro-watershed project has been taken up in Jagner Block of Agra District covering an area of 6413 ha.

(c) The Project has helped in promoting *in situ* moisture conservation and better production of biomass by adopting diversified farming systems including live stock development, fodder production, pasture development, kitchen gardening agroforestry and dry land horticulture. Besides, various activities taken up under the household production system have also helped the small and marginal farmers as well as landless labourers.

[English]

#### PROMOTION OF SANSKRIT

**1327. Shri Jagat Vir Singh Drona :** Will the Minister of Human Resource Development be pleased to state :

(a) whether the Government of Uttar Pradesh have stopped the aid for publication of the books in Sanskrit;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by the Union Government for promotion of the Sanskrit in the country especially in Uttar Pradesh?

**The Minister of State in the Ministry of Human Resource Development (Departments of Eduction) (Dr. Krupasindhu Bhoi) :** (a) and (b) Government of Uttar Pradesh has informed that they have never released any aid for the publication of books in Sanskrit in past, hence the question of stopping the aid does not arise.

(c) Government of India promote Sanskrit through Rashtriya Sanskrit Sansthan, New Delhi, Maharishi Sancispani Rashtriya Veda Vidya Pratishthan, Ujjain, Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth, New Delhi and Rashtriya Sanskrit Vidyapeeth, Tirupati. These institutions implement various schemes including financial assistance to Adarsh Sanskrit Mahavidyalaya/Shodh Sansthans, financial assistance to Voluntary Sanskrit Organisations, publication and purchase of Sanskrit Books, Shastra Chudamani and All India Sanskrit Elocution Contest, Vedic Conference for promotion of Sanskrit. Be-

sides, Government of India releases grants to State Governments from time to time for the promotion of Sanskrit through Central Plan Scheme and gives away fifteen Presidential Awards to eminent Sanskrit Scholars every year.

With regard to Uttar Pradesh, Rashtriya Sanskrit Sansthan has established two Kendriya Sanskrit Vidyapeethas, one each in Allahabad and Lucknow and also runs three Adarsh Sanskrit Mahavidyalas and provides financial assistance to 136 Voluntary Sanskrit Organisations.

#### EXCLUSION OF TAX PAYERS FROM PDS

**1328. Shri Ram Nithor Rai :** Will the Minister of Civil Supplies, Consumer Affairs and Public Distribution be pleased to refer to the reply given on February 14, 1995 to Unstarred Question No. 158 and state :

(a) whether the National Development Council has taken any decision to exclude the income tax payers from purview of the Public Distribution System;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the amount of total savings of Sugar, Rice, Wheat and Kerosene etc. that would accrue as a result thereof?

**The Minister of State in the Ministry of Civil Supplies, Consumer Affairs and Public Distribution (Department of Consumer Affairs and Public Distribution System) (Shri Venod Sharma) :** (a) No, sir.

(b) and (c) Do not arise.

[Translation]

#### FOOD CORPORATION OF INDIA

**1329. Shri Brishin Patel :**  
**Shri Nawal Kishore Rai :**

Will the Minister of Food be pleased to state :

(a) whether the expenditure on storage of foodgrains by Food Corporation of India has been constantly increased during the last three years;

(b) if so, the details of expenditure incurred on maintenance and transportation on per quintal of food grains during the above period year-wise;

(c) whether the amount of subsidy being given to the Corporation has also been increased during this period;

(d) if so, the details thereof; and

(e) the amount subsidy given during the above period and proposed to be given during 1996?